

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
NO.HC.VII-1/1990/1626/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri A.F.A. Bora,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the 27<sup>th</sup> March, 2018.

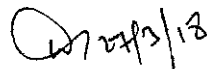
Sub:- **Casual Leave.**

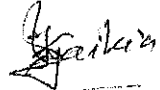
Ref:- Your letter No. DJKA/1847/2018, dtd. 23.03.2018.

Sir,

With reference to the above, I am directed to inform you that,  
your prayer for Casual Leave on 26.03.2018 has been granted / ~~rejected~~.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

  
23/03/18